

C.P No. 21/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


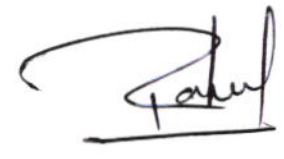

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES:

Mr. Pratik Jayesh Vira
V/s.
Sunshine Projects Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	Nandini Chitthal i/b. M. Humranwal	for Petitioners	
2)	Rahul Sinha i/b DSK legal	for. Resp. no 1, Atul Bhayani & Kashyap Mehta	
3)	Nidhi Chheda i/b Subir Kumar	for Resp. No. 14 & 15	

ORDER

CP 21/241-244/NCLT/MB/MAH/2017

Both the parties are present.

At request of both the parties, list this matter on 29.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)